

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/282/A.

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar, Gauhati High Court,  
Itanagar Permanent Bench, Naharlagun,  
Arunachal Pradesh.

Dated Guwahati, <sup>th</sup> 10 January, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- No. HC(IB)-VIG/01/2022/dated 07.01.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Tageng Padoh, District & Sessions Judge, Pasighat, East Siang District has been granted **casual leave on 09.01.2023 with station leave permission from 08.01.2023 to 09.01.2023**. A senior Judicial officer at the station would remain in charge of his Court and office during his absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/283-284/A, dated** , 10-01-2023

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*Rao*